GOVERNMENT OF INDIA MINISTRY OF AYUSH LOK SABHA

UNSTARRED QUESTION NO. 2191 TO BE ANSWERED ON 12TH DECEMBER, 2025

"Creation of Specialist Doctor Posts in Ayurveda"

2191. Shri Vishweshwar Hegde Kageri:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has considered the need for creating posts of specialist doctors in various clinical branches such as Kayachikitsa, Shalyatantra, Panchakrama, Shalakya Tantra etc. of the Ayurveda system across all State in the country;
- (b) if so, the details thereof; and
- (c) the details of the creation of specialist doctor posts and completion of appointment process in the country, State/UT wise?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (c) Health being a State subject, assessment of need and creation of posts falls under the purview of the respective State Government. However, the National Commission for Indian System of Medicine (NCISM) has notified regulations namely "Minimum Standards of Undergraduate Ayurveda Education Regulations-2022", "Minimum essential standards, assessment and rating for undergraduate Ayurveda colleges and attached teaching hospitals Regulations, 2024" and "Minimum Essential Standards, Assessment and Rating for Postgraduate Institutions and Minimum Standards for Postgraduate Education in Ayurveda Regulations, 2024"

As per the regulation namely, Minimum essential standards, assessment and rating for undergraduate Ayurveda colleges and attached teaching hospitals Regulations, 2024, provision for Minimum essential Teaching staff required (as per the intake capacity) has been prescribed in the Schedule -IV and provision for Minimum essential requirement for Hospital staffs has been prescribed in the schedule -XX. Similarly, as per the Regulation namely, Minimum Essential Standards, Assessment and Rating for Postgraduate Institutions and Minimum Standards for Postgraduate Education in Ayurveda Regulations, 2024, provision for Minimum Essential requirement of Teaching Staff for Postgraduate departments in undergraduate college and standalone Postgraduate institute has also prescribed under Schedule – VIII & IX respectively and provision for Minimum Essential Requirements of Hospital Staff has

also been prescribed in the schedule - XII. The details of above-mentioned regulations are available in the website of NCISM i.e. https://ncismindia.org/
